GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS' WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES
RAJYA SABHA
UNSTARRED QUESTION No. 1922
TO BE ANSWERED ON THE 03RD AUGUST 2018

NON-PRIVATIZATION OF MOTHER DAIRY

1922. SHRI HARIVANSH:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

(a) whether Mother Dairy was set up under the NDDB Act to help the farmers;

(b) if so, the quantum of milk purchased respectively from farmers, farmers' cooperatives, farmers' producer companies and private companies during the years 2004—2014, year-wise;

(c) the average purchase price paid to these sources, category-wise and yearwise; and

(d) the action Government proposes to take to ensure retaining Mother Dairy as a farmers' organisation and not a private company with monopoly shareholding?

ANSWER

MINISTER OF STATE FOR AGRICULTURE & FARMERS WELFARE
(SHRIMATI KRISHNA RAJ)

(a) As per the provisions of the National Dairy Development Board (NDDB) Act, 1987, Mother Dairy, Delhi as a subsidiary unit of NDDB. The objective of Mother Dairy is to provide quality food and beverages to consumers at affordable prices while assuring fair returns to farmers.

(b) The year-wise details of quantum of milk purchased by Mother Dairy from farmers of Cooperatives, New Generation Cooperatives, Milk Producers Companies and Private Companies during the years 2004-2014 are Annexed.

(c) The year-wise details of purchase price of milk procured by Mother Dairy from the farmers of Cooperatives, New Generation Cooperatives, Milk Producers Companies and Private Companies during the years 2004-2014 are Annexed.

(d) The provisions of Section 42 of the NDDB Act, 1987, provides that Mother Dairy to be a subsidiary unit of NDDB. Further, NDDB Board decided that the Mother Dairy be made a wholly owned subsidiary company of the NDDB. The chairman of NDDB is the Non- executive chairman of Mother Dairy, and one Director of NDDB, selected from NDDB is on the Board of Directors of Mother Dairy Fruit & Vegetable Private Limited. As per Section 42 of NDDB Act, 1987, any change in the special character of Mother Dairy has to be decided by NDDB Board, where apart from others, one director from amongst officials of Central Government and two Directors from amongst Chairman of State Cooperative Dairy Federations are also present.

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ANNEXURE

Annexure to Part (b) & (c) of the Rajya Sabha Unstarred Question No. 1922 for answer on 03.08.2018

MILK PROCUREMENT VOLUMES BY MOTHER DAIRY-Thousand KG Per Day

	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
COOPERATIVE	1,390.87	1,183.57	892.08	646.32	680.62	510.97	406.22	248.20	323.91	153.17
NGC'S(OWN)	56.00	108.81	132.13	308.78	374.41	460.87	763.36	1,131.43	1,246.65	557.18
MPC	-	-	-	-	-	-	-	-	156.58	559.29
PRIVATE			160.41	478.61	615.36	687.81	476.19	555.03	295.00	558.73
TOTAL	1,446.87	1,292.38	1,184.63	1,433.70	1,670.39	1,659.65	1,645.77	1,934.67	2,022.15	1,828.37

PURCHASE PRICE OF MILK PROCURED BY MOTHER DAIRY (FAT 6.5% SNF 9%) - RS PER KG

	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
COOPERATIVE	14.35	14.67	17.13	19.47	20.13	23.39	25.94	25.98	28.98	34.83
NGC'S(OWN)	14.35	14.67	17.13	19.47	20.13	23.39	26.77	26.04	29.28	35.95
MPC	14.35	14.67	17.13	19.47	20.13	23.39	27.90	27.75	31.64	35.68
PRIVATE	14.35	14.67	17.13	19.47	20.13	23.39	26.85	27.15	30.20	36.45
TOTAL	**14.35**	**14.67**	**17.13**	**19.47**	**20.13**	**23.39**	**26.59**	**26.35**	**29.55**	**35.93**

NGC- New Generation Cooperatives
MPC – Milk Producers Company